

(27)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23/10/2019**

**PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/929/2019
PETITION NUMBER : CP/634/IB/2017
NAME OF THE PETITIONER(S) : HINDUSTAN EDUCATIONAL AND CHARITABLE TRUST
NAME OF THE RESPONDENT(S) : G V RAVI KUMAR
SECTION : 60 OF IBC

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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|----|---|--|-------------------|
| 1. | R. VIDHYA SHANKAR | ADV. for Applicant | R. Vidhya Shankar |
| 2. | Aashish Sain huria
Chinna Asvathy Abraham
(for M/s. Suran Cy Suran) | Counsel for
Resolution professional | Washish |

ORDER

At request of the parties, list this matter for hearing on 07.11.2019.

st
(S.VIJAYARAGHAVAN)
Member (Technical)

st
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr